

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 14-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : Company Appeal/44/2023
NAME OF THE PETITIONER : Jumbhos Joy Park Ltd
NAME OF THE RESPONDENT(S) : The Roc, Coimbatore
UNDER SECTION : Sec 252 of CA, 2013

ORDER

Ld. Counsel Mr. A.G. Sathyanarayana appears for the Appellant. Ld. Counsel Mr. Avinash Krishnan Ravi appears for ROC / RD.

ROC report is yet to be filed.

List the application for hearing on **20.03.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

Phk